GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA UNSTARRED QUESTION No. 4771 TO BE ANSWERED ON 23RD MARCH, 2020

Education Projects

†4771. SHRI AJAY NISHAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of education projects being run in the country, State-wise including Bihar;
- (b) the details of funds allocated/released for these projects during the last three years and the current year, State and year-wise;
- (c) the total amount of funds spent on higher education projects during the aforesaid period, Statewise; and
- (d) the steps taken/being taken by the Government for effective implementation of such education projects in the country?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): Details of education projects/schemes of MHRD are indicated at Annexure-I.
- (b): State and year-wise, the details of funds allocated/released for the projects/schemes during the last three year and current year of Ministry of HRD are indicated at **Annexure-II**.
- (c): Total amount spent on Higher Education Projects during the last three years and the current year:

Rs. in Crore

Year	2016-17	2017-18	2018-19	2019-20 (as on date)	Total
Releases	28933.38	33559.43	31812.79	34433.97	128739.57

Details of State-wise funds releases on major projects/schemes of Higher Education are given at **Annexure-II**.

(d): The steps taken/being taken by the government for effective implementation of projects/schemes are indicated at **Annexure-III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.4771 TO BE ANSWERRED ON 23.03.2020 ASKED BY SHRI AJAY NISHAD REGARDING "EDUCATION PROJECTS".

Details of the education projects/schemes:

(I) Samagra Shiksha:

The erstwhile Centrally Sponsored Scheme of Sarva Shiksha Abhiyan (SSA) programme was under implementation since 2000-01 for universalisation of Elementary Education through the country. The SSA alongwith the other two Centrally Sponsored Schemes of Rashtriya Madhyamik Shiksha Abhiyan and Teacher Education have been subsumed under a new Integrated Scheme for School Education i.e. Samagra Shiksha from 2018-19 for providing school education through the country, including in remote areas. It envisages the 'School as a continuum from Pre-School, Primary, Upper Primary and Secondary to Senior Secondary levels.

(II) Mid Day Meal (MDM):

The National Programme of Mid-Day Meal in Schools, popularly known as the Mid-Day Meal Scheme, is an on-going Centrally-Sponsored Scheme which covers all school children studying in Classes I-VIII of Government, Government-Aided, Special Training Centres including Madarsas and Maqtabs supported under Samagra Shiksha. During 2018-19, 11.98 crore children studying in 11.34 lakh institutions have been benefitted under the Scheme. A total of 24.95 lakh cook-cum-helpers have been engaged by the States/UTs under Mid-Day Meal Scheme and more than 90% are women. Out of 24.95 lakh cooks, 21% SCs, 15% STs, 42% OBCs and 7% are from Minorities.

Objectives

The objectives of the Mid-Day Meal Scheme are to address two of the pressing problems for majority of children in India, *viz.* hunger and education by:

- i) Improving the nutritional status of children studying in classes I VIII in Government and Government-Aided Schools, Special Training Centers (STC) and Madrasas & Maqtabs supported under Samagra Shiksha.
- ii) Encouraging poor children, belonging to disadvantaged sections, to attend school more regularly and help them concentrate on classroom activities.
- iii) Providing nutritional support to children of elementary stage in drought-affected areas during summer vacation.

(III) National Means-cum-Merit Scholarship Scheme (NMMSS):

Secondary Scholarship Section, Department of School Education & Literacy is deals with the National Means-cum-Merit Scholarship Scheme (NMMSS) launched in May, 2008 with the objective to award scholarships to meritorious students of economically weaker sections to arrest their drop out at class VIII and encourage them to continue the study at secondary stage. One lakh fresh scholarships of Rs.12000/- per annum per student are awarded to selected students of

class IX every year and their continuation/renewal in classes X to XII for study in a State Government, Government-aided and Local body schools under the scheme.

(IV) Scheme for Providing Education to Madarsas/Minorities (SPEMM):

Department of School Education and Literacy is implementing an Umbrella Scheme for Providing Education to Madarsas/Minorities (SPEMM) which comprises of 2 schemes namely Scheme for Providing Quality Education in Madarsas (SPQEM) and Infrastructure Development in Minority Institutions (IDMI). The scheme is being implemented at National level. Both the schemes are voluntary in nature. 16 States i.e. Bihar, Chhattisgarh, Haryana, Jharkhand, Karnataka, Kerala, Manipur, Madhya Pradesh, Maharashtra, Tamil Nadu, Tripura, Uttar Pradesh, Uttarakhand, West Bengal, Sikkim, Mizoram, have availed benefits under the scheme from 2014-15 onwards.

Objectives SPQEM

- i. To encourage traditional institutions like Madrasas and Maktabs by giving financial assistance to introduce science, mathematics, social studies, Hindi and English in their curriculum so that academic proficiency for classes I-XII is attainable for children studying in these institutions. However, the process of modernization of traditional Madrasas and Maktabs will be voluntary.
- ii. To provide opportunities to students of these institutions to acquire education comparable to the National Education System especially for secondary and senior secondary levels. This will enable children studying in these institutions to progress to higher levels of learning and also open up better job opportunities for them.
- iii. To strengthen State Madrasa Boards opting for assistance, by enabling them to monitor the Madrasa modernization programme and enhance awareness about education among the Muslim community.
- iv. To provide in-service training of teachers appointed under the scheme, for teaching modern subjects of science, mathematics, social studies, Hindi and English, to improve their pedagogical skills and quality of teaching.

IDMI

- i. To facilitate education of minorities by augmenting and strengthening school infrastructure in Minority Institutions (elementary/ secondary/senior secondary schools) in order to expand facilities for formal education to children of minority communities.
- ii. To encourage educational facilities for girls, children with special needs and those who are most deprived educationally amongst the minorities.

(V) Adult Education - Saakshar Bharat:

Currently no scheme of adult education is being run in the country, However, the erstwhile scheme of adult education (Saakshar Bharat) was implemented till 31st March 2018 and extended till 31st March, 2019 for reimbursement of committed liabilities.

(VI) Kendriya Vidyalaya Sangathan (KVS) & Navodaya Vidyalaya Samiti (NVS):

The State/UT wise list of Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas in the country (as on date) are given at **Annexure-IV**.

Higher Education:

National Institutes of Technology (NITs) and Indian Institute of Engineering Science and Technology (IIEST): At present, 31 National Institutes of Technology (NITs) and Indian Institute of Engineering Science and Technology (IIEST), Shibpur are functioning in all States & UTs (Jammu & Kashmir, Delhi & Puducherry) of the country as "Institution of National Importance" under the NITSER Act, 2007 to promote quality technical education & Research and providing high quality technical manpower for regional and national requirements in the areas of engineering and technology. Amongst 31 NITs, an NIT is functioning at Patna in the State of Bihar. The list of NITs functioning in the country along with the details of funds released to these Institutes is attached at **Annexure-II**.

<u>Rashtriya Uchchatar Shiksha Abhiyan (RUSA)</u>: RUSA is a Centrally Sponsored Scheme (CSS) launched by the MHRD on 3rd October, 2013. As on date 36 States and UTs (including Ladakh) are on board the scheme and a total of 2,906 projects have been approved till date. State-wise number of projects, including Bihar approved under RUSA is given at **Annexure-V**.

Indian Institute of Technologies (IITs): Government of India has approved for establishment of 8 New IITs (2nd Generation) at a total cost of Rs.13,990 crore (Thirteen thousand nine hundred ninety crore only) over a period of 11 years upto 31.03.2019. Subsequently, the Government of India had decided to setup 6 (six) more IITs in project mode. For the establishment of permanent campus of the 6 new IITs (3rd Generation), the EFC in its meeting held on 17.07.2017 recommended construction of the permanent campus of these IITs in two phases, with a financial outlay of Rs. 7002.42 cr for phase I between 2017-18 and 2019-20. The phase II of the project is to be implemented from 2020-21 to 2023-24 has been recommended for approval in principal subject to reappraisal of the progress made in Phase I.

IISc and IISERs: The details of Institution w.r.t. IISc and IISERs, state-wise as under:

Sl No.	Name of the Institutes	State
1	IISc Bangalore	Karnataka
2	IISER Pune	Maharashtra
3	IISER Kolkata	West Bengal
4	IISER Mohali	Punjab
5	IISER Bhopal	Madhya Pradesh
6	IISER Thiruvananthapuram	Kerala
7	IISER Tirupati	Andhra Pradesh
8	IISER Berhampur	Odisha

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (b) and (c) OF LOK SABHA UNSTARRED QUESTION NO.4771 TO BE ANSWERRED ON 23.03.2020 ASKED BY SHRI AJAY NISHAD REGARDING "EDUCATION PROJECTS".

State and year-wise, the details of funds allocated/released for the projects/schemes during the last three year and current year of Ministry of HRD

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Central share released under SSA, RMSA and Teacher Education for the year 2016-17 & 2017-18 to 2019-20 (Samagra Shiksha)

			2016-17			2017-18		2018-19	2019-20
		SSA	RMSA	TE	SSA	RMSA	TE	Samagra Shiksha	Samagra Shiksha
Sl. No.	Name of the State	Central Share Released	Central Share Released* (upto 29-2-2020)						
1	A & N Islands	479.14	354.82	19.7	1945.53	308.38	9.47	2180.33	3093.94
2	Andhra Pradesh	63302.18	7108.57	437.68	70431	27032.75	525.06	95096.76	95984.12
3	Arunachal Pradesh	19956.64	1207.31	1206.62	23022.07	7629.96	1302.79	33048.8	33369.29
4	Assam	87652.3	25776.42	3125.36	123584	14539.49	3027.68	157072.23	122265.97
5	Bihar	270688.4	20065.41	0	255797	18603.98	0	305837.73	315693.12
6	Chandigarh	3333.56	335.02	5.49	9265.5	205.27	8.59	7714.56	6371.14
7	Chhattisgarh	59262.77	24663.89	1490.05	67477	14606.98	939.04	88206.43	101322.73
8	Dadra & N. Haveli	1068.37	220.13	0	5476.54	136.59	0	3462.38	3835.47
9	Daman & Diu	300	123.2	0	1038.57	110.91	0	631.22	924.44
10	Delhi	8306.2	1829.43	1971.13	10976.9	2725.97	1306.8	13981.74	24309.98
11	Goa	869.11	334.98	151.49	862.6	413.72	90	1353.03	1501.58
12	Gujarat	77740.5	16505.36	1905.79	65046	4797.01	2510.37	67089.17	96554.57
13	Haryana	32000.88	14724.44	3529.64	36355	21243.50	2811.31	57841.95	61907.05
14	Himachal Pradesh	12825.46	23279.25	1272.4	30874	10098.37	1094.8	43295.44	45505.81
15	Jammu & Kashmir	107250.05	14947.61	3922.7	153797.98	29235.19	2385.69	171776.09	62554.86
16	Jharkhand	50945.73	13295.61	111.08	58984.54	5070.06	0	68596	88321.63
17	Karnataka	54495.51	8104.32	1877.93	54881.99	5169.27	1365.33	62784	70153.97
18	Kerala	11316.74	4969.22	713.58	13680	3363.86	1265.48	25604.99	21420.28
19	Laddakh								1000.00
20	Lakshadweep	239.87	17.87	0	406.52	21.58	0	265.07	728.11

			2016-17			2017-18		2018-19	2019-20
		SSA	RMSA	TE	SSA	RMSA	TE	Samagra Shiksha	Samagra Shiksha
Sl. No.	Name of the State	Central Share Released	Central Share Released* (upto 29-2-2020)						
21	Madhya Pradesh	154455.08	34834.51	1032.53	173814	42962.33	2023	243783.65	246044.65
22	Maharashtra	60369.65	12305.67	2067.02	64232	9969.48	2258.31	95051.92	73423.81
23	Manipur	4405.31	4320.68	1263.74	18377	7249.21	2383.02	25202.01	24184.56
24	Meghalaya	20067.01	1897.71	354.32	33579.5	1420.76	281.75	23784.62	32311.14
25	Mizoram	10934.31	3223.65	438.33	12000.33	3249.44	1695.17	14630.41	16813.38
26	Nagaland	10725.34	2509.58	3396.52	11717	5483.83	1455.31	19766.33	10773.19
27	Odisha	70423	10058.52	2257.37	86612	16388.46	1566.24	123021.51	189289.15
28	Puducherry	304.68	217.56	139.44	622.73	223.36	108.63	804.88	575.07
29	Punjab	30002.69	8852.12	1482.32	31665	6518.48	943.2	44400	46239.27
30	Rajasthan	182578.48	35968.19	2596.09	198973	42401.91	2765.85	262721.45	291132.73
31	Sikkim	3479.24	1479.98	522.51	5684.35	2504.06	310.61	6624.19	8892.10
32	Tamil Nadu	82111.3	29324.58	4205.93	86644	36356.22	3777.34	147444.01	165896.57
33	Telangana	41776.09	9009.98	295.17	44244.72	19560.02	557.12	68840.41	108634.56
34	Tripura	19190.95	1383.85	140.71	20220.38	3914.92	1766.64	24896.48	23492.36
35	Uttar Pradesh	505433.99	18913.62	4282.38	424980.68	16219.66	3803.17	462541.04	476812.50
36	Uttarakhand	25268.98	12463.88	3185.36	62499	15819.82	3130.25	51138.26	50860.76
37	West Bengal	82185.33	4200.01	0	89657	5832.98	187.5	108934.52	157905.49
	Total	2165744.84	368826.95	49400.38	2349425.43	401387.78	47655.52	2929423.61	3080099.347

Central Assistance Allocated/Released under Mid-Day Meal Scheme

(Rs. in Lakh)

S.	Ct. 4. INTE	Ce	entral Assistance All	located/Released	
No.	States/UTs —	2016-17	2017-18	2018-19	2019-20 (as on 19.03.2020)
1	Andhra Pradesh	24402.16	25713.85	25748.17	25139.68
2	Arunachal Pradesh	3355.92	2551.75	2506.03	2367.90
3	Assam	54846.72	52903.47	51982.21	55325.82
4	Bihar	114257.02	97871.58	112448.94	109313.34
5	Chhattisgarh	29196.57	27683.33	32085.98	25489.23
6	Goa	1230.38	1230.93	1309.07	1276.05
7	Gujarat	40756.01	40429.86	42351.63	39287.11
8	Haryana	11539.51	9953.83	13218.95	10889.91
9	Himachal Pradesh	8028.63	8684.1	8021.30	7556.73
10	Jammu & Kashmir	11393.26	6328.69	10665.80	2666.45
11	Jharkhand	38196.77	30332.59	33242.99	32310.90
12	Karnataka	43937.98	44788.57	40707.67	52023.55
13	Kerala	17781.46	32978.36	19856.63	19962.41
14	Madhya Pradesh	65741.79	58098.87	56191.95	50407.62
15	Maharashtra	70686.68	80310.7	98185.46	99468.82
16	Manipur	2691.66	2479.76	2050.81	2192.30
17	Meghalaya	6239.53	6486.73	7734.39	7530.73
18	Mizoram	2017.24	2018.32	1889.23	2047.93
19	Nagaland	2423.56	1776.42	2861.95	2279.38
20	Orissa	43841.08	41927.41	39556.93	40358.68
21	Punjab	13773.43	14330.59	15249.99	13113.44
22	Rajasthan	45451.46	41107.05	42043.30	47252.76
23	Sikkim	899.13	881.12	881.15	817.45
24	Tamil Nadu	42846.05	42506.34	42054.58	43121.49
25	Telangana	18085.87	15494.76	15757.34	18821.14
26	Tripura	5279.73	5119.04	5339.03	5383.31
27	Uttarakhand	8483.19	9714.2	9478.27	10273.31
28	Uttar Pradesh	101736.19	100475.08	112771.60	118201.96
29	West Bengal	106921.55	97146.3	91710.01	106401.14
30	A&N Islands	415.17	388.65	584.78	754.85
31	Chandigarh	819.3	669.35	1062.83	884.26
32	D&N Haveli	638.51	538.44	933.22	572.89
33	Daman & Diu	284.48	332.16	304.07	258.31
34	Delhi	9075.93	5294.99	9808.38	10319.99
35	Lakshadweep	127.60	118.41	124.63	98.93
36	Puducherry	459.94	402.48	515.51	290.01
TC	OTAL (In Lakhs)	947861	909068	951235	964460
TO	OTAL (In Crore)	9478.61	9090.68	9512.35	9644.60

Statement showing Statewise and year-wise number of scholarships sanctioned to students under the National Means-cum-Merit Scholarship Scheme (NMMSS) during 2016-17 to 2019-20.

Rs. In Lakh

						Rs. In Lak	n		
S.	Name of State/UTs	F.Y. 2	016-17	F.Y. 2	017-18	F.Y. 20	018-19	F.Y. 20	019-20
No.	rame of State/UTS	Students	Amount	Students	Amount	Students	Amount	Students	Amount
1	A&N Islands	133	7.98	138	8.28	197	23.64	212	25.44
2	Andhra Pradesh	4961	297.66	9485	580.50	10225	1227.00	7450	894
3	Telangana	163	9.78	10941	688.08	10441	1252.92	6457	774.84
4	Arunachal Pradesh	0	0.00	14	1.68	-	-	90	10.8
5	Assam	687	41.26	1354	81.24	497	59.64	1353	162.36
6	Bihar	340	20.38	29540	1772.40	14041	1564.08	12827	1539.24
7	Chandigarh	266	15.96	178	10.68	427	51.24	177	21.24
8	Chhattisgarh	0	0.00	7	0.84	642	77.04	622	74.64
9	D &N Haveli	0	0.00	117	7.92	114	13.68	42	5.04
10	Daman & Diu	0	0.00	25	2.04	81	9.72	32	3.84
11	Delhi	41	2.46	9556	573.36	4289	514.62	1076	129.12
12	Goa	0	0.00	736	44.34	297	35.64	289	34.68
13	Gujarat	0	0.00	39470	2485.18	14557	1746.68	13018	1562.16
14	Haryana	3054	183.22	12724	763.44	3650	438.00	4171	500.52
15	Himachal Pradesh	613	36.78	4722	291.72	4212	505.26	2999	359.88
16	J&K	0	0.00	1030	61.80	604	72.48	0	0
17	Jharkhand	0	0.00	2225	133.50	1466	133.32	1393	167.16
18	Karnataka	7979	478.74	29427	1786.44	21664	2599.56	24597	2951.64
19	Kerala	14044	842.64	21430	1330.68	16560	1987.20	23608	2832.96
20	Lakshadweep	0	0.00	0	0.00	-	-	0	0
21	Madhya Pradesh	0	0.00	31663	1944.54	9814	1123.48	24901	2988.12
22	Maharashtra	13845	830.70	66355	4113.07	74488	7574.81	29598	3551.76
23	Manipur	240	14.40	409	33.12	45	5.40	387	46.44
24	Meghalaya	495	29.70	755	78.18	117	14.04	905	108.6
25	Mizoram	412	24.72	120	13.26	387	46.44	323	38.76
26	Nagaland	109	6.54	421	31.74	360	43.20	0	0
27	Orissa	2765	165.90	19571	1222.11	9540	1144.80	12402	1488.24
28	Pudducherry	385	23.10	191	11.46	700	84.00	323	38.76
29	Punjab	3485	209.10	5158	309.54	6482	777.84	3802	456.24
30	Rajasthan	1	0.06	9806	644.70	13548	1624.02	9091	1090.92
31	Sikkim	175	10.50	330	32.04	68	8.16	212	25.44
32	Tamil Nadu	5710	342.60	53278	3199.32	15063	1807.56	44378	5325.36
33	Tripura	745	44.74	456	47.04	171	20.52	67	8.04
34	Uttar Pradesh	1230	73.80	14141	849.54	6767	812.04	3678	441.36
35	Uttrakhand	5	0.30	4853	291.48	3422	402.54	1131	135.72
36	West Bengal	2543	152.58	49329	2970.90	35394	3936.42	23599	2831.88
	TOTAL	64426	3865.60	429955	26416.16	280330	31736.99	255210	30625.20
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Funds released under Scheme for Providing Education to Madarsas/Minorities SPEMM (SPQEM & IDMI):

Rs. in Lakh

Year	Released under SPQEM	Released under IDMI	Total amount released
2016-17	10694.00	225.01	10919.01
2017-18	7759.748	3029.642	10789.39
2018-19	1467.677	357.3257	1825.0045
2019-20 (as on date)	6357.00	491.42	6848.42

STATEMENT SHOWING PHYSICAL AND FINANCIAL ACHIEVEMENTS UNDER SPQEM

(Rs. in Lakh)

S. No.	Name of State / UT	2016-17				2017-18		2018-19		
		No. of Madarasa	Amount	No. of Teacher	No. of Madarasa	Amount	No. of Teacher	No. of Madarasa	Amount	No. of Teacher
1	Bihar	-	-	-	-	-	-	-	-	-
2	Chhattisgarh	480	684.72	1318	432	649.57	1138	218	209.67	474
3	Jharkhand	-	-	-	110	148.14	285	-	-	-
4	Karnataka	-	-	-	-	-	-	-	-	-
5	Madhya Pradesh	1877	1526.7	3786	1138	846.74	2485	1138	567.123	2485
6	Tripura	-	-	-	257	320.50	653	128	147.60	322
7	Uttar Pradesh	6062	8089.1	15107	4039	5543.56	10724	7044	491.444	21126
8	Uttarakhand	287	393.47	758	228	251.02	624	34	51.84	100
9	West Bengal	-	-	-	-	-	-	-	-	-
	Total	8706	10694	20969	4720	7759.54	12518	8562	1467.677	24507

STATEMENT SHOWING PHYSICAL AND FINANCIAL ACHIEVEMENTS UNDER IDMI

(Rs. in Lakh)

S.No.	States	2016-17		2017	2017-18		2018-19	
		No. of Institutes	Amount	No. of Institutes	Amount	No. of Institutes	Amount	
1	Haryana	-	-	-	-			
2	Karnataka	2	11.435	-	-			
3	Kerala	1	3.75	131	2804.517	3	31.685	
4	Manipur	-	-	-	-	1	25	
5	Madhya Pradesh	-	-	-	-			
6	Maharashtra	-	-	14	60			
7	Nagaland	3	8.625	3	8.625			
8	Uttarakhand	-	-	1	7.13			
9	Sikkim	7	51.525	7	149.37			
10	Mizoram	25	129.06	-	-	25	82.39	
11	Tamil Nadu	-	-	-	-			
12	Uttar Pradesh	1	20.6	-	-	9	218.25	
	Total	39	225.00	156	3029.642	38	357.3275	

Budget allocation / released to KVS and NVS during the last 3 years and current year are under:-

Rs. in crore

Year	Amount release to KVS	Amount release to NVS
2016-17	3987.15	2619.57
2017-18	4997.25	3185.00
2018-19	5006.75	3213.00
2019-20	5899.79	3387.60

Grant-in-aid is provided to Kendriya Vidyalaya Sangathan (KVS) and Navodaya Vidyalaya Samiti (NVS) under three distinct heads viz. Salaries, General and Creation of Capital Assets. This allocation is made on a consolidated basis and not State / UT-wise.

State/UT-wise and year-wise details of central share released during the last three years and the current year under Saakshar Bharat Programme

(Rs. in lakh)

Sl.	Name of State/UT	Cen	tral Share released	,
No.	Name of State/O1	2016-17	2017-18	2018-19
1	Andhra Pradesh	0	1874	0
2	Arunachal Pradesh	31.45	234	579.88
3	Assam	0	1033.2	0
4	Bihar	2340	0	525
5	Chhattisgarh	1400.1	1248	0
6	D&N Haveli	29.12	0	0
7	Gujarat	0	0	0
8	Haryana	1002.35	499.2	0
9	Himachal Pradesh	0	46.8	0
10	Jammu & Kashmir	585	2347.2	264.65
11	Jharkhand	630.24	0	600
12	Karnataka	1934.4	312	0
13	Madhya Pradesh	4142.75	1725.25	414.64
14	Maharashtra	0	0	1794.81
15	Manipur	0	117	20.46
16	Meghalaya	0	0	0
17	Nagaland	0	0	0
18	Odisha	153.24	314.76	0
19	Punjab	0	0	0
20	Rajasthan	152.99	2097.6	0
21	Sikkim	0	0	8.05
22	Tamil Nadu	878.66	796.8	0
23	Telangana	1560	2496	0
24	Tripura	0	0	0
25	Uttar Pradesh	5100	3744	0
26	Uttarakhand	0	0	245.48
27	West Bengal	748.8	283.9	0
	Total	20689.1	19167.71	4452.97

ALLOCATION/GRANT RELEASED BY UGC TO CENTRAL UNIVERSITIES DURING LAST 3 YEAR AND CURRENT YEAR

(Rs. in lakhs)

Sl.	Name of the State	Name of the University	Gra	ant released i	n different H	Ieads
No.			2016-17	2017-18	2018-19	2019-20 (as on 19.3.2020)
1	2	3	4	5	6	7
	NON-NER CENTRAI	LUNIVERSITIES				
1	TELANGANA	M.A. N. URDU UNIVERSITY	12452.97	13917.14	9429.90	14030.27
2		UNIVERSITY OF HYDERABAD	26503.62	25136.17	26339.98	27626.03
3		THE ENGLISH & FOREIGN LANGUAGES UNIVERSITY	8089.21	8502.39	9157.67	9250.93
4	CHHATTISGARH	GURU GHASIDAS VISHWAVIDYALAYA	8513.22	9501.69	7648.64	7790.45
5a	DELHI	UNIVERSITY O F DELHI	44932.08	49585.98	55274.00	50431.90
b		UCMS	11195.25	9370.51	10075.04	15275.85
6		JAMIA MILLIA ISLAMIA	30587.04	33320.18	36299.07	35890.82
7		JAWAHARLAL NEHRU UNIV.	33246.29	37351.45	37165.34	40697.77
8	MADHYA PRADESH	DR. HARISINGH GOUR VISH.	14381.12	19324.90	14559.46	13119.92
9	TRADESII	INDIRA GANDHI NATIONAL TRIBAL UNIVERSITY	11031.86	8636.08	5895.33	5524.36
10	MAHARASHTRA	M.G.A. HINDI VISHWAVIDYALAYA	7379.38	6892.10	2946.07	3892.83
11	PUDUCHERRY	PONDICHERRY UNIVERSITY	18400.51	16858.38	12055.34	17824.68
12	UTTARAKHAND	H.N.B. GARHWAL UNIVERSITY	12654.98	10036.04	9489.95	13828.64
13	UTTAR PRADESH	ALIGARH MUSLIM UNIVERSITY	89470.12	110601.54	100969.15	115900.00
14		BANARAS HINDU UNIVERSITY	89246.90	111635.20	108442.06	119491.11
15		B.B.A.U.	6279.12	6054.76	6979.37	6332.13
16		UNIVERSITY OF ALLAHABAD	29067.63	31761.84	31816.37	41717.37
17	WEST BENGAL	VISVA BHARATI	26975.75	26226.34	25570.98	29466.44
	TOTAL (I) (NON-NI	ER CENTRAL UNIVS)	480407.05	534712.69	510113.72	568091.50
	NEW CENTRAL UNI	VERSITIES				
18	BIHAR	C.U. OF SOUTH BIHAR	5804.74	6690.17	5534.76	4865.72
19		MAHATMA GANDHI CENTRAL UNIVERSITY	1800.00	1946.05	1362.85	2233.04
20	GUJARAT	C.U. OF GUJARAT	2085.34	2756.12	2198.92	2166.75
21	HARYANA	C.U. OF HARYANA	8000.00	5554.97	4185.86	3603.29
22	HIMACHAL PRADESH	C.U. OF HIMACHAL PRADESH	130.86	2853.94	1812.27	2637.59
23	JAMMU &	C.U. OF JAMMU	3356.88	6815.37	2624.47	4493.02
24	KASHMIR	C.U. OF KASHMIR	112.27	5596.47	1944.90	2210.23
25	JHARKHAND	C.U. OF JHARKHAND	1200.00	4068.65	3768.34	2955.60

Sl.	Name of the State	Name of the University	Gra	nt released i	n different F	leads
No.			2016-17	2017-18	2018-19	2019-20
						(as on 19.3.2020)
26	KARNATAKA	C.U. OF KARNATAKA	3532.45	3838.42	3227.46	2818.31
27	KERALA	C.U. OF KERALA	7535.97	6585.87	4342.76	4065.38
28	ODISHA	C.U. OF ODISHA	0.00	2573.62	1791.35	1194.95
29	PUNJAB	C.U. OF PUNJAB	11526.48	6478.76	3792.17	2802.04
30	RAJASTHAN	C.U. OF RAJASTHAN	6648.00	6844.94	4912.01	4301.99
31	TAMIL NADU	C.U. OF TAMIL NADU	7003.68	3189.85	4247.82	3824.08
	TO	OTAL-II (NEW CUs)	58736.67	65793.20	45745.94	44171.99
		TOTAL (I + II)	539143.72	600505.89	555859.66	612263.49
	NER CENTRAL UNIVERSITIES					
32	ASSAM	ASSAM UNIVERSITY	8975.51	14241.65	9909.02	14116.61
33		TEZPUR UNIVERSITY	7690.50	12980.00	8223.30	8777.04
34	ARUNACHAL PRADESH	RAJIV GANDHI UNIVERSITY	7738.42	7910.92	6175.46	8143.66
35	MANIPUR	MANIPUR UNIVERSITY	13148.70	18901.96	10794.21	8103.27
36	MEGHALAYA	NORTH EASTERN HILL UNIV.	19781.83	25446.30	20287.41	20501.54
37	MIZORAM	MIZORAM UNIVERSITY	11664.09	14662.94	11164.81	14712.32
38	NAGALAND	NAGALAND UNIVERSITY	11937.18	14491.35	8948.15	10852.65
39	SIKKIM	SIKKIM UNIVERSITY	8908.09	5303.03	6981.07	4961.63
40	TRIPURA	TRIPURA UNIVERSITY	6604.95	9521.20	4167.05	7710.56
	Т	TOTAL (III) (NER)	96449.27	123459.35	86650.48	97879.28
	TOTAL CUs (I+II+III)		635592.99	723965.24	642510.14	710142.77
41	UTTAR PRADESH	IMS-BHU	3000.00	4668.00	17500.00	7000.00
42	ANDHRA PRADESH	CENTRAL UNIVERSITY OF ANDHRA PRADESH	0.00	0.00	800.00	0.00
43		CENTRAL TRIBAL UNIVERSITY OF ANDHRA PRADESH	0.00	0.00	50.00	0.00
	GRAND TOTA	638592.99	728633.24	660860.14	717142.77	

Funds released to Central Universities (CUs) for the development of infrastructure under Higher Education Financing Agency (HEFA)

S. No	States	Name of CUs	Funds released to CUs
1.	Bihar	Central University of South Bihar,	8.2278
2.	Haryana	Central University of Haryana,	4.32
3.	Telangana	Central University Hyderabad	5.72985
4	Jharkhand	CU of Jharkhand	11.5524
5	Kerala	CU Kerala	5.8392
6.	Chhattisgarh	Guru Ghasidas Vishvvidhyalya	3.7242
		Total:	55.4148

ACTUAL AMOUNT RELEASED TO NATIONAL INSTITUTES OF TECHNOLOGY (NITs) and INDIAN INSTITUTE OF ENGINEERING SCIENCE AND TECHNOLOGY(IIEST), SHIBPUR DURING THE FINANCIAL YEAR 2016–2017 TO 2019–2020 (as on 17.03.2020)

(Rs. in lakhs)

S.No	Name of Autonomous bodies	2016-17	2017-18	2018-19	2019-20
1	NIT-AGARTALA	11820.00	10916.00	8814.00	4273.20
2	NIT-ALLAHABAD	10280.00	12684.00	16428.00	12150.74
3	NIT-BHOPAL	9250.00	13267.00	12643.00	15613.83
4	NIT-CALICUT	12130.00	13340.00	18632.00	12002.68
5	NIT-DURGAPUR	10330.00	16934.00	13399.00	17229.83
6	NIT-HAMIRPUR	5830.00	9352.00	14363.68	10159.00
7	NIT-JAIPUR	13530.00	17662.00	16600.00	10885.19
8	DR. B.R. AMBEDKAR NIT- JALANDHAR	4600.00	12724.00	8159.00	10094.00
9	NIT-JAMSHEDPUR	9450.00	14285.00	10388.00	9430.56
10	NIT-KURUKSHETRA	10990.00	15229.00	13186.00	12727.50
11	VNIT-NAGPUR	14350.00	17813.00	14145.00	14736.58
12	NIT-PATNA	10180.00	12189.00	8768.00	9705.00
13	NIT-RAIPUR	4620.00	6443.00	9609.56	10525.77
14	NIT-ROURKELA	18821.43	23840.00	20963.00	22267.52
15	NIT-SILCHAR	12865.60	12015.00	8804.20	7875.00
16	NIT-SRINAGAR	8900.00	13090.00	19159.00	12169.00
17	SVNIT-SURAT	10900.00	6924.00	5000.00	14747.00
18	NITK-SURATHKAL	14240.00	22070.00	25040.56	19174.66
19	NIT-TIRUCHIRAPPALLI	12840.00	14588.00	17286.00	20255.19
20	NIT-WARANGAL	16260.00	12593.00	18921.00	22391.61
21	NIT-ARUNACHAL PRADESH	5171.00	3000.00	3433.00	900.00
22	NIT-DELHI	8270.00	3400.00	6170.00	11010.00
23	NIT-GOA	2300.00	8600.00	2069.00	1278.67
24	NIT-MANIPUR	4400.00	4400.00	3817.00	1400.00
25	NIT-MEGHALAYA	11970.00	7000.00	4878.00	2093.75
26	NIT-MIZORAM	5500.00	7316.00	2050.00	0.00
27	NIT-NAGALAND	8681.00	6200.00	2943.00	1000.00
28	NIT-PUDUCHERRY	4000.00	3900.00	3657.00	4819.00
29	NIT-SIKKIM	1200.00	1900.00	3817.00	1200.00
30	NIT-UTTRAKHAND	699.98	3500.00	4714.00	2533.00
31	NIT-ANDHRA PRADESH	1000.00	5000.00	8010.00	7982.87
32	IIEST SHIBPUR	9882.00	13000.00	13000.00	13527.00
	Total	285261.01	345174.00	338867.00	316158.14

Details of state wise funds allocated and released under RUSA scheme in the last three years

SI.No.	Name of States/UTs	Total CS approved (Rs.	Year wise releases in last three years and current year (Rs. in crores)				
SI.NO.	Name of States/015	in crores)	2016-17	2017-18	2018-19	2019-20	
1	Andhra Pradesh	512.40	7.4479	86.42	100.10	33.90	
2	Arunachal Pradesh	124.01	6.75	25.58	25.20	8.10	
3	Assam	671.10	54.78	122.17	161.18	14.40	
4	Bihar	223.44	22.72	11.10	1.50	70.50	
5	Chhattisgarh	257.40	16.766	39.72	30.30	66.45	
6	Goa	58.20	0	13.80	12.90	7.65	
7	Gujarat	256.04	40.1182	27.55	40.26	25.44	
8	Haryana	277.53	3	17.74	70.72	25.24	
9	Himachal Pradesh	284.40	50.4	40.88	29.55	34.34	
10	Jammu & Kashmir	516.28	92.92461	72.22	59.25	88.45	
11	Jharkhand	374.40	58.807	28.50	47.40	67.95	
12	Karnataka	484.80	41.8125	87.24	65.49	69.75	
13	Kerala	340.80	60.2914	13.48	82.35	14.40	
14	Madhya Pradesh	338.40	57.7725	33.39	85.65	32.40	
15	Maharashtra	506.15	4.5505	57.00	45.18	80.95	
16	Manipur	174.59	30.195	35.65	13.05	14.18	
17	Meghalaya	137.70	25.385	8.10	20.10	24.74	
18	Mizoram	130.59	11.475	27.06	21.07	4.41	
19	Nagaland	134.35	22.725	25.18	5.40	34.15	
20	Odisha	552.00	72.85	77.90	68.55	34.51	
21	Punjab	251.26	16.825	33.60	32.20	18.00	
22	Rajasthan	366.60	62.4	53.70	60.30	43.52	
23	Sikkim	118.26	11.5727	11.04	22.50	8.33	
24	Tamil Nadu	545.58	84.8125	35.75	44.80	135.57	
25	Telangana	304.20	10.7855	32.49	41.71	55.08	
26	Tripura	96.66	0	0.00	8.51	9.02	
27	Uttar Pradesh	544.80	115.7811	137.11	0.00	81.01	
28	Uttarakhand	273.11	61.0221	20.28	33.38	47.33	
29	West Bengal	538.20	72.225	48.00	124.00	35.22	
30	Andaman and Nicobar Islands	33.00	7.5185	2.50	0.00	0.00	
31	Chandigarh	96.00	10	8.03	10.00	5.00	
32	Delhi	3.60	0	0.00	0.00	0.00	
33	Dadra & Nagar Haveli	8.24	0	0.00	4.33	0.00	
34	Daman And Diu	11.23	0	0.00	3.94	0.00	
35	Puducherry	71.40	0	5.06	7.80	2.04	
36	Ladakh	13.43	0	1.12	0.00	1.55	
	Total	9630.13	1133.713	1239.31	1378.66	1193.58	

Details of eight (8) new Indian Institute of Technologies (IITs) approved by the Government

(Rs. in Crore)

SI. No	Institute	lni	tial Ap	proved	Outla	ys	Fir	First RCE Approved Outlays			
		Civil	Equip.	Salary	Non- salary	Total	Civil	Equip.	Salary	Non- salary	Total
1	Hyderabad	388	141	116	115	760	1042	326	315	392	2075
2	Gandhinagar	388	141	116	115	760	1031	232	226	227	1716
3	Jodhpur	388	141	116	115	760	1121	164	145	175	1605
4	Bhubaneswar	388	141	116	115	760	1260	194	193	233	1880
5	Mandi	388	141	116	115	760	1024	155	153	134	1466
6	Ropar	388	141	116	115	760	1231	150	140	148	1668
7	Indore	388	141	116	115	760	1238	198	200	266	1902
8	Patna	388	141	116	115	760	1020	238	207	213	1678
	Total	3104	1128	928	920	6080	8967	1657	1579	1787	13990

Year-wise statement showing funds released under Plan Grant to 8 New IITs

	2016-17	2017-18	2018-19	HEFA	2019-20	HEFA	Total+HEFA
IIT-Hyderabad	215.75	361.39	130.59	21.97	159.47	17.72	906.89
IIT-Jodhpur	250.00	541.27	45.50	0.00	82.60	8.25	927.62
IIT-Bhubaneswar	164.08	376.93	95.18	16.15	46.27	10.31	708.92
IIT-Indore	200.00	386.43	136.73	18.60	119.45	35.02	896.23
IIT-Mandi	196.38	363.01	62.79	13.29	88.68	22.31	746.45
IIT-Gandhinagar	196.75	257.48	103.99	10.31	95.29	0.00	663.82
IIT-Ropar	245.67	459.77	81.00	24.85	107.58	18.80	937.67
IIT-Patna	159.57	242.60	122.00	11.81	95.74	21.14	652.86
Grand Total	1628.20	2988.88	777.78	116.98	795.08	143.53	6450.44

Details of six (6) new Indian Institute of Technologies (IITs) subsequently approved by the Government

(Rs. in Crore)

Sl	Name of	Approved Cost					
No.	Institute	Civil Works	Equip &	Total	Recurring	Total	
		(35)	Furniture		(31 & 36)		
			(35)				
1	IIT-Palakkad	1006.45	210.95	1217.40	97.51	1314.91	
2	IIT-Jammu	874.09	210.95	1085.04	97.51	1182.55	
3	IIT-Bhilai	773.00	210.95	983.95	97.51	1081.46	
4	IIT-Goa	880.26	210.95	1091.21	97.51	1188.72	
5	IIT-Dharwad	851.88	210.95	1062.83	97.51	1160.34	
6	IIT-Tirupati	765.94	210.95	976.89	97.51	1074.40	
	Total	5151.62	1265.70	6417.32	585.06	7002.38	

Statement Showing year-wise release of GIA to 6 New IITs

Sl.	IITs		Total				
No.	1115	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1	IIT-Palakkad	25.00	43.84	57.15	46.63	40.78	213.40
2	IIT-Jammu	10.00	59.34	171.60	3.10	24.22	268.26
3	IIT-Bhilai	5.00	16.00	43.30	4.20	23.05	91.55
4	IIT-Goa	0.00	26.175	25.00	22.85	43.07	117.10
5	IIT-Dharwad	5.00	26.175	45.86	11.80	50.13	138.97
6	IIT-Tirupati	18.00	28.99	51.30	22.41	50.68	171.38
							1000.65

The details of funds allocated/released for Indian Institute of Science (IISc) and Indian Institute of Science Education and Research (IISER) projects during the last three years and the current year, State and year-wise is as under:

Sl.	Name of the			Year-wis	se fund de	tails (Rs. in	crores)			
No.	Institutes	2016	5-17	2017	2017-18		2018-19		2019-20	
								(as on 19.	03.2020)	
		Fund	Fund	Fund	Fund	Fund	Fund	Fund	Fund	
		allocated	spent	allocated	spent	allocated	spent	allocated	spent	
1	IISc Bangalore	423.06	423.06	520.00	520.00	523.42	523.42	548.65	538.16	
2	IISER Pune	139.50	139.50		123.85		94.85		135.88	
3	IISER Kolkata	127.97	127.97		152.50		79.40		108.21	
4	IISER Mohali	72.00	72.00		76.60		90.68		87.75	
5	IISER Bhopal	157.45	157.45	735.00	102.10	580.00	110.08	889.22	127.48	
6	IISER							009.22	123.00	
	Thiruvananthapuram	217.54	217.54		242.53		157.00			
7	IISER Berhampur	25.00	25.00		37.42		31.5		106.32	
8.	IISER Tirupati	36.00	36.00	45.02	45.02	54.10	54.10		92.92	
	Total	1198.52	1198.52	1300.02	1300.02	1157.52	1141.03	1437.87	1319.72	

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.4771 TO BE ANSWERRED ON 23.03.2020 ASKED BY SHRI AJAY NISHAD REGARDING "EDUCATION PROJECTS".

The steps taken/being taken by the government for effective implementation of education projects/schemes:

(I) Samagra Shiksha:

The Centrally Sponsored Scheme of SSA / Samagra Shiksha has an inbuilt concurrent evaluation and monitoring system. The Ministry of Human Resource Development convenes periodic meetings with State Education Ministers and Secretaries to review the programmes. Educational data is collected through a Unified District Information System for Education (UDISE) every year to assess the progress. A National Achievement Survey (NAS) across all States and UTs was conducted on 13.11.2017 to assess the learning achievement of students of classes 3, 5 and 8. The status of these evaluations and monitoring is placed in the public domain on the Ministry's website. Further, an All India Performance Audit on Implementation of RTE Act, 2009 was conducted by the Comptroller & Auditor General of India (C & AG) for the period extending from 2010-11 to 2015-16 and accordingly Report No. 23 of 2017 has been laid on the Table of the Parliament on 21.07.2017. An independent third party evaluation of the SSA scheme was also conducted in 2017-18. It has pointed out that SSA achieved considerable success in universalizing access and strengthening of infrastructure in schools. It has appreciated the enhanced focus on quality of education in recent years.

To ensure effective utilization of funds under SSA / Samagra Shiksha, there is robust monitoring system in place to review the physical and financial progress of approved interventions through monthly / quarterly reports, annual audit by independent Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit and regular Review Meetings with all States / UTs are held for monitoring the optimum utilization of funds.

Under SSA / Samagra Shiksha, the State Governments and UT Administrations are supported on several interventions to improve teaching standards, including regular in-service teachers' training, induction training for newly recruited teachers, recruitment of additional teachers for improving pupil-teacher ratio, academic support for teachers through block and cluster resource centres, and development of appropriate teaching learning materials, etc. Additionally, the Central Government supports States/UTs on early grade reading, writing and comprehension, and early Mathematics programmes through a sub-programme namely, 'Padhe Bharat Badhe Bharat' (PBBB) in classes I and II. Rashtriya Aavishkar Abhiyan (RAA), as a sub-component, of SSA/Samagra Shiksha aims to motivate and engage children of the age group from 6-18 years in Science, Mathematics and Technology through observation, experimentation, inference drawing, model building, etc. both through inside and outside classroom activities.

In order to focus on quality education, the Central RTE Rules have been amended on 20th February, 2017 to include reference on class-wise, subject-wise Learning Outcomes. The Learning Outcomes for each class in Languages (Hindi, English and Urdu), Mathematics, Environmental

Studies, Science and Social Science up to the elementary stage have, accordingly, been finalized and shared with all States and UTs. These learning outcomes serve as a guideline for States and UTs to ensure that all children acquire appropriate learning level. In addition, the RTE Act, 2009 was amended in 2017 to ensure that all teachers acquire the minimum qualifications prescribed under the Act by 31st March, 2019 to reinforce the Government's emphasis on improvement of quality of elementary education. The National Institute of Open Schooling (NIOS) has been entrusted to conduct this training through Open Distance Learning (ODL) mode.

The Shagun Portal has been launched to create a repository of best practices from the States and UTs and to enable online monitoring of implementation of the RTE Act, 2009 through the SSA programme.

(II) Mid Day Meal (MDM):

The Government of India has issued guidelines on quality, safety and hygiene to all the States and UTs for effective implementation of the Scheme. These guidelines, inter-alia, provide for instructions to schools to procure Agmark quality and branded items for preparation of mid day meals, tasting of meals by 2-3 adult members of School Management Committee including at least one teacher before serving to children and to put in place a system of testing of food samples by accredited laboratories. Further, the MDM Rules, 2015 provide for mandatory testing of food samples by Government recognized laboratories to ensure that the meals meet nutritional standards and quality. The Government has also adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the scheme. The steps taken for improvement of Mid Day Meal Scheme are as under:

- i) The Central Government has issued detailed guidelines to ensure quality, safety and hygiene under Mid Day Meal Scheme to all the States / UTs with request to take prompt action for Setting up of an effective Management Structure for MDM at various levels;
- ii) Mandatory tasting of the meal by at least one teacher before it is served to the children;
- iii) At least one parent and preferably two who may or may not be SMC members should be present during serving of the meals to students so that they can taste the food as well as certify the number of children who partake of MDM. For this purpose, a roster of such parents be drawn up in advance on a monthly basis and a register to record their observations be also maintained at the school.
- *iv)* Safe storage and supply of ingredients to schools; Procurement of pulses and ingredients of branded and Agmark quality.
- v) Convening of District Level Committee meeting under the Chairmanship of senior most Member of Parliament from the district;
- vi) Testing of food samples by accredited/Govt. recognized laboratories etc.
- vii) An Empowered Committee under the Chairmanship of Hon'ble HRM has been reconstituted to monitor access, quality, safety and hygiene under MDMS.
- viii) Joint Review Missions have been set up to monitor and suggest measures for improvement in the Scheme.
- *ix*) Social Audit of the Scheme has been completed in 13 states namely, Bihar, Maharashtra, Odisha, Karnataka, Punjab, Uttar Pradesh, Telangana, Nagaland, Andhra Pradesh, West Bengal, Rajasthan, Uttrakhand and Tamil Nadu have completed the conduct of social audit.

- x) Automated Monitoring System (AMS) has been implemented in a decentralised manner for the near real time monitoring of the Mid Day Meal Scheme (MDMS) in all the States and UTs.
- xi) Emergency Medical Plan / Contingency Plan to tackle the untoward incidents, if any, at schools.
- xii) Grievance Redressal Mechanism to address the grievances of the stakeholder
- *xiii*) Detailed Guidelines on food safety and hygiene for school level kitchens under MDMS have been issued on 13.02.2015.
- xiv) Mid-Day Meal Rules 2015 envisages that if the Mid-Day Meal is not provided in school on any school day due to no availability of food grains, cooking cost, fuel or absence of cook-cum-helper or any other reason, the State Government shall pay food security allowance as defined in the rule to every child by 15th of the succeeding month.
- xv) The Headmaster or Headmistress of the school are empowered to utilize any fund available in school for the purpose of continuation of Mid Day Meal Scheme in the school in case of temporary unavailability of food grains, cooking cost etc. in the school. The utilized fund shall be reimbursed to the school account immediately after receipt of mid day meal funds.
- xvi) School Nutrition Gardens (SNG): A guideline on School Nutrition Gardens has been issued to all states and UTs. It is a place where herbs, fruits and vegetables are grown in the school premises for use in preparation of Mid-Day Meal.
- xvii) All States and UTs have been asked for setting up of Eco Clubs. Eco-club is a platform where Students get to work with nature through hands-on activities in a participatory approach in order to sensitise them towards ecological and environmental conservation. Children's sense of wonder and joy of discovery around nature through hands-on activity based experience within Eco-club as a platform is the key towards environmental conservation.

National Means-cum-Merit Scholarship Scheme (NMMSS): The Scheme is covered under the Direct Benefit Transfer (DBT) and boarded on National Scholarship Portal (NSP) since 2015-16. The NSP has been developed by Department of Electronics and Information Technology (DeitY) for streamlining and fast tracking the release of Scholarships across Ministries / Departments with efficiency, transparency and reliability. The eligible students from different States/UTs register themselves on NSP.

Higher Education:

Rashtriya Uchchatar Shiksha Abhiyan (RUSA): All the release of Central grants under RUSA are made through PFMS platform. In addition, regular review meetings are being held with State Governments and beneficiary Institutions to gauge their performance and resolve any challenges. Also, regular field visits are made by RUSA officials to monitor the progress of the scheme.

Annexure-IV

State/UT wise list of Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas in the country (as on date)

Sr.	Name of State/ UT	No. of KVs	No. of JNVs	
1	A& N (UT)	02	03	
2	Andhra Pradesh	35	15	
3	Arunachal Pradesh	18	16	
4	Assam	58	27	
5	Bihar	49	39	
6	Chandigarh	05	01	
7	Chhattisgarh	36	28	
8	D&N Haveli	01	01	
9	Daman & Diu	01	02	
10	Delhi	46	02	
11	Goa	05	02	
12	Gujarat	45	34	
13	Haryana	34	21	
14	Himachal Pradesh	25	12	
15	Jammu & Kashmir	36	19	
16	Jharkhand	39	26	
17	Karnataka	51	31	
18	Kerala	38	14	
19	Lakshadweep	01	01	
20	Ladakh	03	02	
21	Madhya Pradesh	111	54	
22	Maharashtra	59	34	
23	Manipur	09	11	
24	Meghalaya	07	10	
25	Mizoram	04	08	
26	Nagaland	06	11	
27	Odisha	62	31	
28	Puducherry	04	04	
29	Punjab	50	23	
30	Rajasthan	77	35	
31	Sikkim	02	04	
32	Tamil Nadu	43	0	
33	Telangana	35	09	
34	Tripura	09	08	
35	Uttar Pradesh	120	75	
36	Uttarakhand	44	13	
37	West Bengal	62	19	
	TOTAL	1232	645	

 $\label{eq:linear_equation} \textbf{State wise number of projects, including Bihar approved under RUSA} \quad \underline{\textbf{Annexure V}}$

S. No	Name of State/ UT	Total Physical Units approved (Incl. faculty posts)
1	Andhra Pradesh	137
2	Arunachal Pradesh	50
3	Assam	248
4	Bihar	77
5	Chhattisgarh	88
6	Goa	26
7	Gujarat	99
8	Haryana	66
9	Himachal Pradesh	83
10	Jammu & Kashmir	61
11	Jharkhand	93
12	Karnataka	143
13	Kerala	162
14	Madhya Pradesh	105
15	Maharashtra	93
16	Manipur	107
17	Meghalaya	35
18	Mizoram	116
19	Nagaland	28
20	Odisha	165
21	Punjab	66
22	Rajasthan	129
23	Sikkim	63
24	Tamil Nadu	109
25	Telangana	74
26	Tripura	27
27	Uttar Pradesh	137
28	Uttarakhand	66
29	West Bengal	206
	Andaman and Nicobar	
30	Islands	6
31	Chandigarh	17
32	Delhi	0
33	Dadra & Nagar Haveli	2
34	Daman And Diu	3
35	Puducherry	15
36	Ladakh	4
	Total Units Approved	2906